

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 3879 OF 2001

CHOKALINGASWAMI IDOL THR.R.N.PILLAI

Appellant (s)

VERSUS

GNANAPRAGASAM (DEAD) BY LRS.

Respondent(s)

(With office report)

Date: 31/01/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)

Dr.A.Francis Julian, Sr.Adv.

Mr.Sumit Kumar, Adv.

For M/S. T.T.K. Deepak & Co.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

List the matter after two weeks.

( Satish K.Yadav )  
Court Master

( Phoolan Wati Arora )  
Court Master